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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 132/2017 in C.P. No. 2/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

Name of the Company:

Neesa Leisure Ltd. & Ors.

V/s.

Abhay Chafekar & Ors.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R. Dave

Advocate

opponents

70-e

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<u>ORDER</u>

None present for Applicant/ Original Respondent. Learned Advocate Mr. Jaimin Dave present for Respondent/ Original petitioner.

At request of Petitioner.

List the matter on 28.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of August, 2017.